

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|------------------|--------|---------|----------|--------|---------|----------|
| 12 | Rajasthan | 21897 | 1223.7 | 20673.3 | 23212 | 1275.7 | 21936.3 |
| 13 | Tamil Nadu | 28430 | 2381.5 | 26048.5 | 28895 | 2524.5 | 26370.5 |
| 14. | Uttar Pradesh | 54238 | 2656.7 | 51581.3 | 58924 | 2552.7 | 56371.3 |
| 15 | West Bengal | 26639 | 2332.1 | 24306.9 | 28237 | 2352.3 | 25884.7 |
| | All Major States | 357665 | 25375.2 | 332289.8 | 387950 | 25887.4 | 362062.6 |
| | All India | 374450 | 27374.8 | 347075.2 | 397000 | 27959.7 | 369140.3 |

Wage ceiling coverage

1032. SHRI SURENDRA LATH: Will the Minister of LABOUR be pleased to state:

(a) whether Government have a proposal to enhance the wage ceiling coverage for medical and social security benefits provided to the Central Government employees;

(b) if so, the proposal mooted in this regard; and

(c) how many of the recommendations, made by the ESI panel in this regard, has been considered by Government?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): (a) No, Sir.

(b) Does not arise.

(c) The Government has set up a Committee on 27.8.2002 under the Chairmanship of Shri M.C. Verma to review the working of Employees State Insurance Corporation (ESIC). The Committee has, *inter-alia*, recommended enhancement of wage ceiling for coverage under the ESI Scheme from Rs. 6,500/- p.m. to Rs. 9,000/- per monsth. The Committee has made a comprehensive study of the ESI scheme and suggested measures for implementation which have to be examined by the ESI Corporation.

Legislation for unorganised workers

1033. SHRI C.RTHIRUNAVUKKARASU: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to enact legislation for unorganised sector workers keeping in view of the recommendations made by Second National Labour Commission in this regard;